COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 222 OF 2017 & IA NO. 449 OF 2017

Dated: 5th December, 2017

In the matter of:	
The Kerala High Tension and Extra High Tension	
Industrial Electricity Consumers' Association	 Appellant(s)
Vs.	
Kerala State Electricity Regulatory Commission & Anr.	 Respondent(s)

<u>ORDER</u>

This matter could not be taken up due to administrative reasons.

List the matter on 15.01.2018.

COURT MASTER